

(b) whether any action has been taken to implement such findings ;

(c) whether any improvement has been noticed due to such action, if any ; and

(d) if so, the details thereof ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F.A. AHMED) : (a) to (d). Government has been receiving complaints about defects in the quality of cars manufactured by the Hindustan Motors and the other two manufacturers of India. Following these complaints, Government had set up a committee of experts to make a thorough investigation into the causes of the deterioration in the quality of cars and to suggest remedial measures. The recommendations of the committee have been brought to the notice of the manufacturers and statutory directions have been issued to them in respect of the more important of these recommendations to ensure compliance. The matter has also been discussed individually with the representatives of the three car manufacturers and they have assured Government that they would implement the various recommendations of the Committee. However, the implementation of these recommendations, by their very nature, would take time and it is too early to say at this stage whether the quality of cars manufactured in the country has since improved.

In the meantime, in pursuance of one of the recommendations of the committee, a team of experts has been deputed to visit the plants of the three car manufacturers with a view to assisting and advising the latter in strengthening their internal inspection organisation. The Team will also suggest to Government the kind of external inspection organisation that should be set up to supplement the internal arrangements and how it can be made to function effectively.

**Payment on false Bills to M/S. United Provinces Commercial Corporation (P) Ltd., Calcutta**

\*942. SHRI A. SREEDHARAN: Will the Minister of INDUSTRIAL DEVELOP-

MENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that M/s. United Provinces Commercial Corporation Private Ltd., Calcutta has received crores of rupees from Government by producing false bills;

(b) whether any enquiry has been instituted in this regard;

(c) the number of Government servants involved; and

(d) the steps taken by Government in this regard ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) (a) Yes, Sir. The amount is about Rs. 2 crores.

(b) CBI who were asked to make detailed investigations into the matter, have since completed their enquiry.

(c) and (d). A charge sheet against certain Directors and employees of the U.P.C.C. (P) Ltd., and two Inspecting Officers of Government has already been filed by the CBI before the Judge, Fourth Additional Special Court, Calcutta. It is also proposed to file a charge sheet against four more Assistant Inspecting Officer/ Inspecting Officers. A report recently received from the C.B.I. recommending departmental action and action deemed fit against certain officials is under examination.

#### MACHINE TOOL FACTORY, BHANNAGAR

\*943. SHRI R.K. AMIN: Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:.

(a) Whether it is a fact that a machine factory tool to be located in Bhavnagar does not include grinders and other sophisticated machine tools for which there exists a good deal of demand;

(b) whether Government propose to include these items in the manufacturing programme of the factory; and

(c) when the factory is likely to be set up ?